

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL **APPLICATION NUMBER PETITION NUMBER** : TCP/66/ (IB)/2017 NAME OF THE PETITIONER(S) : ICICI BANK LTD : NSR ELKEMET PVT LTD NAME OF THE RESPONDENT(S) **UNDER SECTION** : 433(e) (f) S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to send notice to the respondent for their appearance and reply and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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